

ture. This is absolutely clear. Let me clarify this to you also. When I directed the Delhi Administration to issue permits for 3000 more buses to provide bus facility to Delhotes, I know how they twisted by statement and questioned as to what the Central Government was doing in this regard. Now the position will become clear the day after tomorrow when the Deihi Administration issues permits for 3000 more buses; I am confident that this will further improve the bus facility in Delhi.

[*English*]

SHRI CHETAN P.S. CHAUHAN: I do not agree with the hon. Minister that this facility of the buses is being utilised by public schools or the children of rich families. There are nearly 50,000 students going to these schools and those students are not necessarily rich people's children. There are middle-class, salaried people also whose children are going and this rate which has been increased from Rs. 4.5 per km to Rs. 9/-, the parents are finding it very difficult. As it is, the fees are very high. In the public school, the average fees is Rs. 400/- per month and no the top of it, this is an extra burden.

MR. SPEAKER: Please ask the question.

SHRI CHETAN P.S. CHAUHAN: The college students are paying only Rs. 12/- for their pass. If you want to increase the fare, will you consider their request and increase it gradually, that is, from Rs. 4.50 per KM. to Rs. 6 or Rs. 6.50 or Rs. 7/- instead of Rs. 9/-?

[*Translation*]

SHRI JAGDISH TYTLER: I have given reply to the question raised by Shri Madan Lal Khurana that the cases of bus passes will be taken into consideration. However, DTC will not, at any cost, provide buses at cheaper rates to any of the public schools.....(*Interruptions*)

[*English*]

MR. SPEAKER: Question period is over.

12.11 hrs.

WRITTEN ANSWERS TO QUESTIONS

[*Translation*]

### Stock Exchanges

\*927. KUMARI UMA BHARTI:  
SHRI RAMKRISHNA  
KUSMARIA:

Will the Minister of FINANCE be pleased to state:

(a) whether a number of Stock Exchanges are operating in the country, particularly in Madhya Pradesh, without the approval of the Union Government;

(b) if so, the details thereof;

(c) whether the Union Government propose to ban the operation of such Stock Exchanges;

(d) if so, the details thereof; and

(e) if no, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (e). According to sub-section 1 of Section 13 of the Securities Contracts (Regulation) Act 1956, no person shall, except with the permission of the Central Government, organise or assist in organising or be a member of any stock exchange (other than a recognised stock exchange) for the purpose of assisting in, entering into or performing any contracts in securities. In exercise of the powers conferred by sub-section (2) of Section 19 of the Act, the Government have issued a Notification on 8th September, 1962 appointing the

8th day of September, 1962, as the date on which Section 19 shall come into force in those States and areas where that section is not already in force.

(2) In view of the above provisions of the Act, Stock Exchanges other than recognised Stock Exchanges are prohibited under the Act. In case instances of establishment and functioning of Stock Exchanges without the approval of the Government as required under the Act are brought to the notice of the Government appropriate action in the matter will be initiated.

[English]

### **Family Planning Through SETUP and SEEU**

\*928. SHRI BOLLA BULLI RAMAIAH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to issue directions to the commercial banks to give priority in disbursement of loans under the scheme of Self-Employment Programme for Urban Poor and Self-Employment Scheme for Educated Unemployed Youth to those applicants who adopt small family norms;

(b) if so, the details thereof; and

(c) if not, he reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) No, Sir.

(b) and (c). Do not arise.

### **Export Credit Growth**

\*929. SHRI C. SREENIVAASAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the growth of export credit has been sagnant/negative during 1991-92;

(b) if so, the reasons therefore;

(c) the steps taken or proposed to be taken by the Government to increase the export credit; and

(d) the measures taken by the Government to ensure that the exportable goods conform to the international standard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). According to the latest date available for the Reserve Bank of India, export credit outstandings as on the last Friday of December, 1991 stood at Rs. 10,554.93 crores as against Rs. 9,479.98 crores as on the last Friday of March, 1991. This shown an increase of 11.3% during the period March-December 1991. The export credit outstanding as on the last Friday of March, 1990 was significantly lower at Rs. 8,645.50 crores.

(c) The Government have taken a number of steps to increase export credit availability by introducing new schemes like post-shipment export credit denominated in dollars and pre-shipment credit in foreign currency at lower interest rate. Export credit refinance facility by the RBI to commercial banks and running account facility for all export items also enable provision of adequate export credit by the banks.

(d) The Government recognises the need to facilitate export products adhering to international standards. The Export Inspection Council exists with a network of 5 Export Inspection Agencies for quality control inspection. Quality standards are prescribed by the Government for all notified commodities. The new Exim Policy aims at encouraging a quality awareness campaign, assist State Government in launching similar programme, assist in modernisation and upgradation of Test Houses and laboratories to bring them at par with international standards and to recognise and reward manufacturers who have acquired the ISO 9000 (series), the BIS 14000 (series) or any other internationally recognised equivalent certification of quality.